

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 293 of 1997.

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

SMT. MANISHA CHOWDHURY

- VS -

UNION OF INIDA & ORS.

For the applicant : Mr. B. Chatterjee, Counsel

For the respondents : Mr. A.K. Dutta, Counsel

Date of Order: 07.03.2003.

O R D E R

When the matter was taken up for hearing, Ld. Counsel for both parties are present. Ld. Counsel for the applicant submitted that the applicant is dead and he has not received any instructions for proceeding in this matter from his legal heirs/representatives. Hence, the Ld. Counsel for the applicant is not pressing the matter. Accordingly, the same is dismissed as 'not pressed'.

2. No order as to costs.



MEMBER (J)



MEMBER (A)